

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 736 of 2019 IN
DFR NO. 1584 OF 2019**

Dated : 3rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Tamil Nadu Spinning Mills Association ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. S. Partha Sarathy
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

ORDER

Mr. S. Vallinayagam, learned counsel submits that he has not received any instructions from client. However, he takes note of the matter and seeks time to take instructions.

List the matter on **24.07.2019**.

No coercive steps shall be taken against the Appellant till the next date of hearing.

**(S. D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**